

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-28/96/2012/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati

To, Smti Susmita Phukan Khaund,
District and Sessions Judge,
Lakhimpur, North Lakhimpur.

Dated Guwahati the 22nd May, 2020

Sub: **Station leave permission.**

Ref:- Your letter No. DJL/2807 Date 19.05.2020.

Madam,

With reference to the above, I am directed to inform you that you have been granted station leave permission, along with permission to take your allotted vehicle along with you up to Dhemaji and back, at your own cost, from the evening of 22.05.2020 till the morning of 26.05.2020. The senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-28/96/2093/A, dated 22.5.2020

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)